

small scale industries and industrial estates ;

(b) if so, what would be the Composition of this team ; and

(c) when a final decision is likely to be taken in the matter ?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) :** (a) Yes. A team has already been deputed to Iran to study the local conditions in consultation with the Iranian officials and prepare a scheme to assist the Iranian Government in the development of small scale industries and handicrafts.

(b) The team consists of :

- |                         |        |
|-------------------------|--------|
| (1) Shri R. N. Gandhi   | Leader |
| (2) Shri Mohd. Akram    |        |
| (3) Shri K. C. Rao      |        |
| (4) Shri G. B. Jukhetla |        |
| (5) Dr. J. D. Verma     |        |
| (6) Shri A. B. Divekar  |        |
| (7) Dr. P. N. Kaul and  |        |
| (8) Shri N. Hariharan   |        |

(c) Does not arise in view of (a) above.

#### **Purchase of Industrial Plants and Machinery by Iran**

**3144. SHRI RAMACHANDRA VEERAPPA :**  
**SHRI R. R. SINGH DEO :**

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that there is a possibility of buying Indian Industrial Plants and machinery by Iran against the large Russian Credits offered to her ; and

(b) if so, the items likely to be purchased by Iran from India ?

**THE MINISTER OF COMMERCE (SHRI DINESH SINGH) :** (a) and (b). It is believed that the Russian Credit made available to Iran can be utilized for purchase of goods only from Russia ; but the possibility of Indian machinery being supplied against it is being explored.

**G. E. C. India (P) Ltd. and A. E. I. (India) Ltd.**

**3148. SHRIMATI SUSEELA GOPALAN :**  
**SHRI UMANATH :**  
**SHRI GANESH GHOSH :**

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) what percentage of shares of the market the G. E. C. of India (P) Ltd. and A. E. I. (India) Ltd. each have in respect of radios, ceiling fans, refrigerators, industrial fans, electric lamps, motors, transformers and starters ; and

(b) whether the combined share of the market of the proposed merged G. E. C.—A.E.I group will attract certain observations of the Monopolies Commission report.

**THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) :** (a) A statement showing the percentage share of G.E.C. of India (P) Ltd. and A.E.I. (India) Ltd. in the aggregate production of relevant items during the year ended 31.12.67 is given as Annexure I which is laid on the Table of the House. [Placed in Library. See No. LT-2491/68].

(b) In case of merger, the share of G.E.C. of India (P) Ltd. in the total production of industrial fans as in 1967, will by itself attract clause 13 of the draft bill proposed by the Monopolies Inquiry Commission at page 171 of their Report laid on the Table of the House on 8th December, 1965.

**G. E. C. of India (P) Limited**

**3149. SHRI P. GOPALAN :**  
**SHRI A. K. GOPALAN :**  
**SHRI GANESH GHOSH :**

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether Government are aware of the fact that the Board of A.E.I. (India) Ltd., a public limited Indian Company, is being dictated to by the Managing Director of G.E.C. of India (P) Ltd., a private foreign company to do everything in the interest of G. E. C. and not of A. E. I.; and